## <u>COURT-I</u>

### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NO. 450 OF 2018 IN APPEAL NO. 111 OF 2017

# Dated: 17<sup>th</sup> April, 2018

### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

#### In the matter of:

GMR Warora Energy Limited Vs.				Appellant(s)
Central Electricity Regulatory Con	nmissi	on & Ors.		Respondent(s)
Counsel for the Appellant(s)	:	Mr. Amit Kapur Mr. Vishrov Mukerjee Ms. Raveena Dhami Mr. Yashaswi Kant		
Counsel for the Respondent(s)	:	Ms. Nikita Choukse	for R-2	
		Mr. Anand K. Ganes Mr. Ashwin Ramana Ms. Neha Garg for R	than	
		Ms. Ranjitha Ramac Mr. Shubham Arya fe		n

## <u>ORDER</u>

List the IA No. 450 of 2018 for hearing on 25.04.2018.

List the main appeal for hearing on 30th & 31st May, 2018

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk